

MIZORAM CONSUMERS' UNION HQRS:AIZAWL
Registered Under Act XXI of 1862
(No.S.R. 70/95/MZ – RFS of 1995)

E-Mail:mizoconsumer@gmail.com

Tel: 0389-2311514

Postal Address: Lalat Chamber, Tuikual 'S' Te3mple Aquare, Aizawl -796001

MCU No. 4/2019/2

Dated Aizawl 14th October, 2019

To,

Shri RS Sharma
Chairman, TRAI
Mahanagar Doorsanchar Bhawan
New Delhi – 110002

Subject: Regarding Renewing of I.U.C by TRAI.

Sir,

With warm greeting from Mizoram Consumers' Union (M.C.U), we would like to state a few points, regarding attempt to review Interconnect UsageCharge (I.U.C), for your kind consideration.

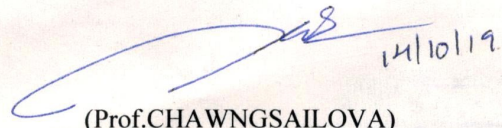
That sir, the news of an attempt to review I.U.C has gravely shocked the poor consumers like us, the M.C.U. All belief that for TRAI, consumers' welfare should be it priority. Mobile phones these days are the lifeline of everybody, including the poor consumers while we need more affordable communication, a review and reversal of I.U.C would surely be direct blow and burden of the whole citizen as majority of the people in the country still live in rural areas. It also negates the falling trends of telecom prices since I.U.C was set to go from next year.

Sir, the continuation of I.U.C in the future will certainly result in increase of all rates, as an extra-payment would naturally have to borne by the poor consumers. We are anticipated that TRAI should not establish a regime which taxes the consumers in the form of I.U.C for supporting telecom operators.

That Sir, we pray to TRAI and your kind self to rule-out review of I.U.C which, we belief, as extra burden for the consumers, and earnestly pray for Status-quo.

Thanking you,

Sincerely,


14/10/19

(Prof.CHAWNGSAILOVA)

President

Mizoram Consumers' Union

President

Mizoram Consumers' Union

Aizawl